#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 101 OF 2015

# Dated : 16<sup>th</sup> April, 2018

## Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: NTPC Ltd. Vs. Power Grid Corporation of India Ltd. & Ors.				Appellant(s) Respondent(s)
Counsel for the Appellant (s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal		
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava for R	-1	

### <u>ORDER</u>

As the matter was not reached, post this matter for hearing on <u>17.07.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/vt